

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

CIRCUIT SITTING AT UTTARANCHAL (NAINITAL)

ORIGINAL APPLICATION NO.18 OF 2002(U)
NAINITAL THIS THE 12TH DAY OF APRIL, 2004

HON'BLE MR. JUSTICE S. R. SINGH, VICE-CHAIRMAN
HON'BLE MR. GEN. K.K. SRIVASTAVA, MEMBER-A

Sunil Kumar Sharma,
S/o of Sri Dabhi Wal Sharma,
R/o LI-1, Railway Colony, Dehradun.

.....Applicant

(By Advocate Shri B.N. Singh)

Versus

1. Union of India,
through General Manager,
Northern Railway, Baroda House,
New Delhi.

2. Divisional Rail Manager,
Northern Railway,
Moradabad.

.....Respondents

(By Advocate Shri A. Tripathi)

ORDER

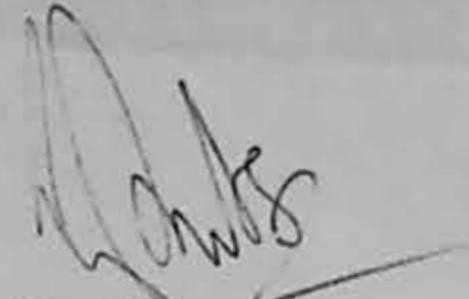
HON'BLE MR. JUSTICE S. R. SINGH, VICE-CHAIRMAN

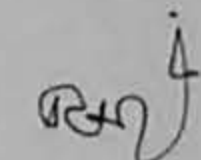
List has been revised, none appears for the applicant. We have perused the pleadings available on records.

2. This O.A. filed under section 19 of Administrative Tribunals Act 1985, seeks quashment of the tentative seniority list dated 09.11.2000 and direction to the respondents to prepare seniority list of Helper Khalasi and Khalasi separately including therein the name of the applicant after setting aside the selection held on

26.04.2002. The applicant has further prayed for issuance of a direction to the respondents to promote him on the post of AC Fitter (Coaching) Grade III in the pay scale of Rs.3050-4550/- from the date his junior, if any, has been promoted.

3. The O.A. in the circumstances is dismissed in default of the applicant and his counsel.


Member-A


Vice-Chairman

/Neelam/